

**HIGH COURT OF DELHI AT NEW DELHI**No. 73/Gaz./G-2/2011  
Dated : 21.11.2011**NOTIFICATION**

In exercise of powers conferred by Section 9 (6) of the Code of Criminal Procedure, 1973, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to order that the trial of 2G spectrum cases shall be held in Tihar Court complex, New Delhi, according to law.

By order of the Court

Sd/-  
(V.P. Vaish)  
Registrar General

Dated : 21.11.2011

Endst. No. 4428-4447 /Gaz./G-2/2011

**Copy forwarded for information and necessary action to :-**

1. The District & Sessions Judge, Tis Hazari Courts, Delhi.
2. The District Judge & Addl. Sessions Judge I/C, East Distt., Karkardooma Courts Complex, Delhi.
3. The District Judge & Addl. Sessions Judge I/C, South-West Distt., Dwarka Courts Complex, New Delhi.
4. The District Judge & Addl. Sessions Judge I/C, North District, Tis Hazari Courts, Delhi.
5. The District Judge & Addl. Sessions Judge I/C, North-West & Outer, Rohini Courts, New Delhi.
6. The District Judge & Addl. Sessions Judge I/C, West District, Tis Hazari Courts, Delhi.
7. The District Judge & Addl. Sessions Judge I/C, South & South-East, Saket Courts Complex, New Delhi.
8. The District Judge & Addl. Sessions Judge I/C, New Delhi Distt., Patiala House Courts, New Delhi.
9. The District Judge & Addl. Sessions Judge I/C (officiating), North-East Distt., Karkardooma Courts Complex, Delhi.
10. Mr O.P.Saini, Special Judge (CBI) (2G spectrum cases), New Delhi District, Patiala House Courts, New Delhi.
11. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
12. The Special Secretary (Law) Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, New Delhi.
13. The Commissioner of Police, Police Headquarters, I.P.Estate, ITO, New Delhi.
14. The Director of Prosecution, C.B.I., Block No.3, 1<sup>st</sup> Floor, CGO Complex, Lodhi Road, New Delhi-03.
15. The Director, Directorate of Prosecution, Tis Hazari Court complex, Delhi.
16. The Director General (Prisons), Central Jail, Tihar, New Delhi.
17. The Registrar (General Admn.), Delhi High Court, New Delhi.
18. The Deputy Secretary (General Administration Department), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi, with two spare copies and its Hindi version with the request to publish the same in Delhi Gazette Part IV (Ordinary).
19. Personal file of the officer concerned.
20. Guard File.

*[Signature]*  
Joint Registrar (Gazette)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI**No. 68272-285 /Power/Gaz/11Dated, Delhi the 23 NOV 2011

Copy forwarded for information &amp; necessary action to :-

- 1 The District Judge & ASJ I/c, Patiala House Court, New Delhi.
- 2 Sh. O.P. Saini, Special Judge, PC ACT CBI, Patiala House Court, New Delhi.
- 3 The Superintendent, Filing Section, Tis Hazari Court & Patiala House Court, Delhi/New Delhi.
- 4 The Reader to Ld. District & Sessions Judge, Delhi.
- 5 The Web Site Committee, (Hindi & English) Tis Hazari Court, Delhi.
- 6 The Director, General (prisons), Central Jail, Tihar, New Delhi.
- 7 The Secretary Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/ New Delhi.

*[Signature]*  
(A.K. KALA)

Administrative Officer  
Judicial/Vigilance/Litigation